

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT)(Ins) No. 770 of 2019

IN THE MATTER OF:

Tarun International Ltd.

...Appellant

Versus

Mr. Vikram Bajaj & Ors.

...Respondents

Present

For Appellant: Mr. Rajiv Sharma, Advocate.

**For Respondent: Mr. Brijesh Kumar Tamber and Mr. Khyati Bhardwaj,
Advocates for Respondent No. 3
Ms. Sushamita Tanwar and Mr. Gaurav Bharadwaj,
Advocates for R-2
Mr. Ankit Singhal, Mr. Shivam Goel and Mr. Achint Gupta
Advocates for R-4
Mr. Abhishek Anand and Mr. Tushar Tyagi Advocates for R1**

O R D E R

02.09.2019 Due to paucity of time the matter could not be taken up.
Post this appeal 'for Admission (After Notice)' on 27th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)